GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POST

LOK SABHA
UNSTARRED QUESTION NO.3305
TO BE ANSWERED ON 22ND MARCH, 2017

PAYMENT OF FEE UNDER RTI

†3305. SHRI NAGAR RODMAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a)   the steps taken by the Government for payment of fee under the Right to Information Act, 2005 through Electronic Indian Postal Order (E-IPO);

(b)   the number of people registered so far to avail such facility; and

(c)   the State-wise details thereof ?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)

(a)   Department of Posts is facilitating acceptance of RTI fee through electronic Indian Postal Order (e-IPO) on ePost Office Web Portal. Initially, this facility was launched on 22.03.2013 only for Indian Citizens abroad to seek information from the Central Public Information Officers (CPIOs) under the RTI Act, 2005. Later on, in order to facilitate for obtaining the information under the RTI Act,2005 by the Indian citizen living abroad from Indian Missions/ Posts under Ministry of External Affairs, the facility of e-IPO was extended to 176 Indian Missions/Posts on 27.09.2013. e-IPO facility was further extended to Indian Citizens living in India on 13.02.2014 to facilitate them to pay RTI fee online.

(b)   Till 15.03.2017, 12484 people have registered since inception to avail this facility out of which 714 are from abroad.

(c)   State-wise details of 11770 people from India is attached as **Annexure-'I'.**

State	No. of Users
Andhra Pradesh	726
Arunachal Pradesh	10
Assam	227
Bihar	248
Chhattisgarh	141
Delhi	1183
Goa	26
Gujarat	537
Haryana	506
Himachal Pradesh	111
Jammu and Kashmir	41
Jharkhand	201
Karnataka	937
Kerala	359
Madhya Pradesh	328
Maharashtra	1144
Manipur	6
Meghalaya	11
Mizoram	5
Nagaland	11
Orissa	267
Punjab	322
Rajasthan	463
Sikkim	4
Tamil Nadu	1284
Telangana	474
Tripura	16
Uttar Pradesh	1287
Uttarakhand	153
West Bengal	742
Total	**11770**

****